

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 06.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/187/2022, IA (IBC)/142/2024 in Company Petition IB/54/2022
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	Jammu & Kashmir Bank Ltd
NAME OF THE RESPONDENT(S)	Kanumuru Raghu Ram Krishama Raju
UNDER SECTION	95 of IBC

ORDER

IA (IBC)187/2022

Present: Ld. Counsel Mr. DVAS Ravi Prasad, Mr. Yogesh Kumar Jagia and Mr. Harshit Ratra for the Applicant.

Ld. Counsel Mr. Dharmesh S. Jain for the Respondent.

Pleadings stand completed. For hearing, **matter is adjourned to 15.07.2024.**

IA (IBC)142/2024

Present: Ld. Counsel Mr. DVAS Ravi Prasad, Mr. Yogesh Kumar Jagia and Mr. Harshit Ratra for the Applicant.

Ld. Counsel Mr. Dharmesh S. Jain for the Respondent.

For filing counter, **matter is adjourned to 15.07.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)